

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2179
ANSWERED ON:12.12.2008
REHABILITATION PACKAGE FOR DISPLACED PERSONS
Singh Shri Ganesh;Verma Shri Ravi Prakash

Will the Minister of POWER be pleased to state:

- (a) the number of people displaced on account of setting up of new hydel power projects in the country, State-wise;
- (b) whether the Government proposes to formulate any rehabilitation package for these displaced people;
- (c) if so, the details thereof; and
- (d) the time by which the rehabilitation package is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH)

(a) : The project-wise details in respect of number of people/families displaced/to be displaced on account of hydro power projects under construction in the Central/State/Private Sector as per information available with Central Electricity Authority is given at Annex-I.

(b) to (d) : Yes, Sir. Ministry of Rural Development (Department of Land Resources) has notified the National Rehabilitation and Resettlement Policy (NRRP), 2007 vide their Resolution dated 31st October, 2007. The minimum package admissible to the Project Affected Families and the broad objectives of this Policy are given at Annex-II. However, the State Governments / Public Sector Undertakings or agencies, and other requiring bodies shall be at liberty to put in place greater benefit levels than those prescribed in the NRRP, 2007. In addition, the Central Government has also announced a new Hydro Power Policy, 2008 which has made some additional R&R provisions for hydro power projects. The salient features of the approved R&R provisions in the new Hydro Policy, 2008 are given in Annex-III. Both the aforesaid rehabilitation packages have been implemented and are in force.